

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

No. 66/A. The earlier Vacancy position of the Jharkhand Superior Judicial Service as well as vacancies accrued till date including future vacancies likely to be accrue till 31<sup>st</sup> March, 2025 is notified in the following manner:-

By direct recruitment from Bar(25%)-Rule 4 (a)	By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4(b)	Promotion (by way of selection) through limited competitive Examination(10%)-Rule 4(C)
15	00	15

*\*If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*

The earlier vacancy position as notified vide Notification No. 296/A dated 23.11.2023 is modified accordingly.

Dated: 07<sup>th</sup> March, 2024

By order,  
Sd/- Mohammad Shakir  
Registrar General

Memo No. 1139 /Apptt.

Dated Ranchi, the 07<sup>th</sup> March, 2024

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand.

  
Registrar General